

**15.13 ½ hrs.**

**Title:** The Appropriation (Railways) No.2 Bill, 2001 (Bill passed).

MR. SPEAKER: Shri Nitish Kumar to seek leave of the House for introduction of the Bill.

THE MINISTER OF AGRICULTURE AND MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways."

*The motion was adopted.*

SHRI NITISH KUMAR: I introduce\*\* the Bill.

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...(Interruptions)

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 20.4.2001

\*\*Introduced with the Recommendation of the President.

**15.14 hrs**

(At this stage, Shri Sunil Khan and some other  
hon. Members left the House.)

SHRI NITISH KUMAR: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

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...(Interruptions)

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

MR. SPEAKER: Now, the Minister may move that the Bill be passed.

SHRI NITISH KUMAR: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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*...(Interruptions)*

MR. SPEAKER: The House stands adjourned to meet on Monday, 23<sup>rd</sup> April, 2001 at 11 a.m.

**15.16 hrs**

The Lok Sabha then adjourned till Eleven of the Clock  
on Monday, 23<sup>rd</sup> April, 2001/Vaisakha 3, 1923 (Saka).

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